

FIR No.290/20
PS.Laxmi Nagar
05.09.2020

Present: Sh. Agredeep Goel, Id. Counsel for applicant Mohd. Nasir
(through video conferencing).
IO Faizan Ghani (through video conferencing).

Further report filed by the IO. Same is perused.

As per the report, investigation regarding the ownership of the vehicle bearing registration no. HR-26EC-4866 was done from the RTO, Transport Authority, Gurugram (North) Haryana. The previous owner i.e. Director of Prime India Trading Corporation., Sh. Sunil Gautam clarified that the documents pertaining to the transfer of ownership qua the aforesaid vehicle does not bear his signature and stamp and the same are forged.

IO has submitted that since the previous owner of the aforesaid vehicle has claimed that his signature and stamp on the documents have been forged, hence the vehicle will be required for further investigation.

Heard and perused.

In view of the above-mentioned facts, submissions and the report of IO, the present application is hereby dismissed.

Application stands disposed of accordingly.

Copy of this order be sent to Id. Counsel for applicant through electronic mode.


(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/05.09.2020

FIR No.290/20
PS.Laxmi Nagar
05.09.2020

Present: Sh. Agredeep Goel, Ld. Counsel for applicant Manish Kumar
(through video conferencing).
IO Faizan Ghani (through video conferencing).

Further report filed by the IO. Same is perused.

As per the report, investigation regarding the ownership of the vehicle bearing registration no. HR-26EC-0657 (Hyundi I10) was done from the RTO, Transport Authority, Gurugram (North) Haryana. The previous owner i.e. Director of Prime India Trading Corporation., Sh. Sunil Gautam clarified that the documents pertaining to the transfer of ownership qua the aforesaid vehicle does not bear his signature and stamp and the same are forged.

IO has submitted that since the previous owner of the aforesaid vehicle has claimed that his signature and stamp on the documents have been forged, hence the vehicle will be required for further investigation.

Heard and perused.

In view of the above-mentioned facts, submissions and the report of IO, the present application is hereby dismissed.

Application stands disposed of accordingly.

Copy of this order be sent to Id. Counsel for applicant through electronic mode.


(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/05.09.2020

FIR No.221/19
PS. Laxmi Nagar
05.09.2020
Present: None.

Further report in terms of order dated 31.08.2020 not filed by Jail Superintendent concerned.

Let the same be filed alongwith medical status report of the accused on 09.09.2020.

Copy of this order be sent to Ld. Counsel for applicant through electronic mode.

Copy of this order be sent to Jail Superintendent concerned for information and compliance through electronic mode.

(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/05.09.2020

FIR No.2069/14

Shakarpur

05.09.2020

Present: Ld. APP for the State (through video conferencing).
Ld. Counsel for applicant (through video conferencing).

This is an application U/Sec. 320 & 320 (2) Cr.P.C filed on behalf of accused Shabir Ali and Sameer.

In view of the directions contained in the Office Order No.26/DHC/2020 Dated 30.07.2020, Order bearing No.322/RG/DHC/2020 Dated 15.08.2020 of the Hon'ble High Court of Delhi and office order no. 5757-5777/Judl.Br./East/KKD Dated 16.08.2020 of Ld. District & Sessions Judge, East, the present application is taken up for hearing through video conferencing.

Heard and perused.

Let the parties be present in the Court for recording their statements on 08.09.2020.

Copy of this order be also sent to Ld. Counsel for applicant through e-mail.

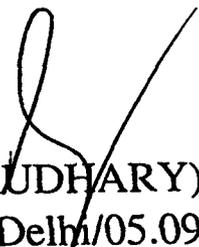
(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/05.09.2020

FIR No.122/20
PS. Laxmi Nagar
Applicant:Mahendar
05.09.2020

Present: Ld. APP for the State (through video conferencing).
Sh. Tajinder Singh, Ld. Counsel for accused/applicant (through
video conferencing).

At request, put up on 08.09.2020 at 02.00 p.m. with case file.

Copy of this order be also sent to Ld. Counsel for applicant through
e-mail.


(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/05.09.2020